

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 2(ND)/2014

**PRESENT: SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017.**

**NAME OF THE COMPANY:** Yoroshil Investments Pvt. Ltd. & Ors. V/s. M/s. Wel Intertrade Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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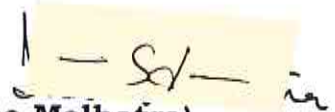
For the Petitioner (s) :	Ms. Payal Chandra, Advocate
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For the Respondents (s):	Mr. H. L. Tikku, Sr. Advocate with Mr. Rajnish Sinha, Advocate Mr. Nikhil Jain, Advocate
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**ORDER**

This case has been received on transfer from the Hon'ble Principal Bench.

To come up on 24<sup>th</sup> November, 2017.

  
**(Ina Malhotra)**  
**Member (J)**

(Lekhraj Singh)